



2023-102665-8130556221527087

STATEMENT OF IMMOVABLE PROPERTY RETURN FOR THE YEAR 2022 AS ON 01st January 2023

1. Name of Officer (in full) : Mr. B N RAMESH
2. Service to which the Officer belongs : ITS
3. Cadre & Batch : INDIAN TRADE SERVICE (ITS) - 2007
4. Present Pay : 134500

SL NO.	Name of Khasra No., Village/City, Taluk, Sub-Division, District in which property is situated (full location & postal address)	Name & Details of Property (Description)	Cost of construction/Acquirement (and year when purchased) including of land in case of house	Present value*	If not in own name, state in whose name held and his/ her relationship to the Govt. Servant	How acquired whether by purchase, lease**, mortgage inheritance, gift or otherwise with date of acquisition and name with details of person(s) from whom acquired.	Annual income from property	Remarks
1	2	3	4	5	6	7	8	9
1	NIL, NIL, NIL, NIL, NIL	NIL	NIL	NIL	NIL, NIL, NIL, NIL	NIL, NIL - NIL	NIL	NIL

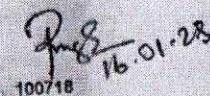
उत्कृष्ट विभाग डायरी नं. 186
Vig. No. 02.02.2023
दिनांक

Dr. Ramesh B.N, ITS
संयुक्त महा निदेशक विदेश व्यापार
Joint Director General of Foreign Trade
विशाखपट्टणम / VISAKHAPATNAM-530 016

Date :

16-01-2023

Signature


100718 16.01.23

Mr. B N RAMESH

JOINT DIRECTOR GENERAL FOREIGN TRADE OF FOREIGN
TRADE
DIRECTORATE GENERAL OF FOREIGN TRADE

NOTES:

1) * In case where it is not possible to assess the value accurately, the approximate value in relation to present conditions may be indicated.

2) ** Includes short term leases also.

3) The declaration form is required to be filled in and submitted by every member of Class I and Class II services under relevant provisions of Conduct Rules and the first appointment to the Service and thereafter, at the interval of every twelve months, giving particulars of all immovable property owned, acquired or inherited by him or held by him on lease or mortgage, either in his own name or in the name of any member of his family or in the name of any other person dependent on Government Servant.

Signature Not Verified
4) If there is any change in the details of the Addition or As in previous year' may be avoided and all details filled up.

5) All Officers are required to fill the form in duplicate.

Digitally signed by Mr. B N
RAMESH

Date: 2023.01.16 17:15:45 IST